

operations were ever undertaken by that firm. I deeply regret this unfortunate error and apologise to you, Sir, and to the Members of the Lok Sabha.

**Shri Feroze Gandhi** (Pratapgarh Distt.—West cum Rae Bareilly Distt.—East): I just want a clarification after this clarification made by the Minister. When this question came up for answer on the 27th last, the House was adjourned on that day. The next day, when I got the answer, the answer said—as is said here—“To be substituted for the copies of the answer already supplied.” This correction is a substitute of the answer which, in turn, is a substitute for another answer. I looked at the files in the Notice Office. I find that the original is missing. I would like to say that the original also may be placed on record for which all these are substitutes.

**Shri Raj Bahadur**: So far as these names in these questions are concerned, we in the Ministry of Communications originally got notice of the question in respect of the Dalmia Jain Aviation, Ltd. Later on, the question, as it was first admitted, referred to the Dalmia Jain Airways Ltd. The same set of persons have been masquerading or functioning under different names and styles, and I am sorry we could not check that up earlier.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha)**: With your permission, I beg to announce the programme of dates for general discussion of the General Budget and the order of voting of Demands for Grants for the various Ministries.

The general discussion will commence on Tuesday, the 13th March and conclude on Friday, the 16th March.

Discussion on the Demands for Grants Ministry-wise will begin on Wednesday, the 21st March, 1956, in the following order: Defence; Communications; Transport; External Affairs; Rehabilitation; Irrigation and Power; Food and Agriculture; Health; Works, Housing and Supply; Labour; Natural Resources and Scientific Research; Production; Home Affairs; Education; Iron and Steel; Commerce and Industry; Finance.

The actual dates and the allocation of time for these will be shown in the Parliamentary Bulletin as usual.

For the Demands of the Ministry of External Affairs, four additional hours have been provided to allow for a discussion on the situation in West Bengal consequent on the continued migration of population from East Pakistan.

It is also proposed to bring forward the Life Insurance Corporation Bill for reference to the Select Committee of this Sabha on the 19th and 20th March.

**Shri Kamath** (Hoshangabad): I take it that, so as to enable us to frame our own programmes, we shall not sit on Saturdays, when there are five working days in the week.

**Mr. Speaker**: We are not sitting on Saturdays, as I have already said, except on occasions when during the course of the week there is a holiday which was not anticipated.

**Shri Kamath**: Five working days are enough. No Saturday sittings.

**Mr. Speaker**: It has already been decided so. That is the convention.

#### DEMANDS FOR GRANTS— RAILWAYS

**Mr. Speaker**: The House will now resume further discussion of the Demands for Grants in respect of Railways. Demand Nos. 1, 2, 3, 14 and 15 were under discussion, for which five hours have been allotted. Out of this, about 2 hours 10 minutes have been availed of yesterday, and 2 hours 50 minutes now remain. After the disposal of these Demands, the next group can comprise Demands Nos. 4 and 5 for which four hours have been agreed to. I may even suggest that so far as Demands Nos. 4 and 5 are concerned, hon. Members, even from now on, may send the numbers of the cut motions which they want to move, in order to save time.

**Shri Lakshmayya** (Anantapur): Today, I am overwhelmed with joy and happiness on this occasion of your becoming the Speaker. Before I proceed to speak on the railway budget, please permit me to offer my humble and respectful felicitations, on behalf of the people of Andhra in general and poor Rayalaseema, in particular to you on your unanimous election to this high office. By this, the Members of Parliament and the leaders have shown magnanimity, nobility and largeheartedness to the Andhra's claim. We, are, indeed grateful to the leaders of all parties and